

زیادہ بھاری جہاز اور سہولتیں مہیا
کی جائیں۔

†[شری زیند - آر - انصاری : جناب

ممبر صاحبان کا جو اندیشہ تھا وہ
بازکل مستحکم ہے یہ سوال اس سوال
سے اٹھتا نہیں ہے۔

شری اسعد سنگھ : میں بھی یہ

پوچھنا چاہتا ہوں کہ حج کا کرایہ
بہت بڑھ چکا ہے۔ کئی کئی بڑھے
چکے ہیں لیکن پورے بھی بھاری جہاز
کم ہوتے جا رہے ہیں۔ بہت سے لوگ
ایسے ہوتے ہیں جنہیں ڈاکٹرس
ہوائی جہاز سے سفر کرنے کے لئے منع
کرتے ہیں۔ اس طرح بہت سی
ایسی دقتیں ہیں کرایہ بڑھنے سے۔
ہوائی جہاز سے بہت کم ہے بھاری
سفر کا خرچہ۔ اس لئے اس سلسلے
میں آپ کو قدم بڑھانا چاہئے۔ اس
کے لئے اور جہاز خریدے جانے چاہئیں۔
اور سہولتیں جاری رہیں اس کی
کوشش کی جانی چاہئے۔

شری زیند - آر - انصاری : جناب

یہ سوال اس سے اٹھتا نہیں ہے۔
لیکن حج کا مسئلہ ہے مجھے تعجب
ہے کہ ڈاکٹر اس موسم میں جسمیں
آپ حج کر رہے ہیں اس میں پانی
کے جہاز میں تکلیف اور دقتیں بہت
کم ہوتی ہیں۔ جہاز تو ہلکا قلعا
جائیکا تو پورے ڈاکٹر پانی کے جہاز

†[] Transliteration in Arabic
Script.

میں ان کو جانے سے کہوں منع
کریں گے۔ میں جناب والا کی اس
بات سے اتفاق کرتا ہوں کہ حاجیوں
کے لئے جو سہولتیں اب تک دی گئی
ہیں وہ کچھ کم ہیں۔

Clearance of Pending Power Projects of West Bengal

*104. SHRI NEPALDEV
BHATTACHARJEE: Will the Minister
of IRRIGATION AND POWER be
pleased to state:

(a) whether in view of power crisis
in the country the Central Government
propose to clear all pending power
projects;

(b) if so, what are the details in this
regard;

(c) whether Government propose to
clear the West Bengal's power project at
Bakreshwar in the Birbhum district; and

(d) if not, what are the reasons
therefor?

THE MINISTER OF IRRIGATION
AND POWER (SHRI B.
SHANKARANAND): (a) and (b) Such
Power -Projects as are techno-
economically viable are cleared and
approved, depending on the availability
of resources. To meet the shortages of
power, projects of an aggregate capacity
of over 36,000 MW have been
sanctioned and are in various stages of
implementation.

(c) and (d) The proposal can be
considered for techno-economic
appraisal only after availability of
essential inputs, including coal and
water, is established.

SHRI NEPALDEV BHATTA-
CHARJEE: Sir, I would refer to two
meetings, in order to help the hon.
Minister, one on 25th January last year
and another held on 15th March last
Year, of the Secretary Power and
Chairman

C.E.A. with the State Government and it was clearly stated that tech-no-economic feasibility is being cleared by the C.E.A. It was also understood that so far as the environment and other things are concerned, it has been cleared. My point is that in parts (a) and (b) while answering, the Minister has correctly stated that 36,000 MW has been planned and sanctioned. Naturally, parts (c) and (d) of the question relate to the question whether this project has been cleared or not, and when it has been cleared by the C.E.A. and whether surveys etc. have been conducted.

ME.. CHAIRMAN: Do you know whether this particular project has been cleared or not

SHRI B. SHANKARANAND: I know about, this project. Perhaps, the hon. Member put this general question only to know about the project in Bakreshwar. The project proposal was received in the C.E.A. in December 1983. It envisaged installation of 3 units up-to 110 MW each at an estimated cost of Rs. 555.81 crores. The first unit is proposed to be commissioned in 48 months from the placement of orders and subsequent units at an interval of 9 months each thereof. But, Sir, the detailed project report was received only in June 1984 and is under examination of the Central Electricity Authority in consultation with other agencies. I should say that essential inputs like coal and also availability of water are yet to be tied up. Clearance from the Department of Environments and Civil Aviation is also yet to be obtained by the West Bengal State Electricity Board. After these essential inputs are tied up, the proposal could be considered for techno-economic feasibility by the Central Electricity Authority.

SHRI NEPALDEV BHATTACHARJEE: It has been clearly stated that project report has been submitted in June. I am referring to the meetings that the State Government and the Central Government had in January and March last year where they have already cleared it.

MR. CHAIRMAN. His point is that detailed project report was received only in June 1984 and, therefore further steps will be taken after examining it.

SHRI NEPALDEV BHATTACHARJEE: We are afraid because the Railway Minister by this rail budget has frightened the people of West Bengal by scuttling all the projects allowed earlier by the previous Railway Minister. My question is whether you are going to include this project in your plan of 36,000 MW and whether you have already included it.

SHRI B. SHANKARANAND: For the benefit of the hon. Member, I should say that this project has been proposed in the Seventh Plan of the State itself.

SHRI THANGABAALU: To overcome the power shortage in Tamil Nadu, the State Government has recommended for early clearance of private sector power project units. Four days ago, in the Tamil Nadu Assembly, the Electricity Minister. Mr. Ramachandaran, categorically stated that the Centre has not, so far cleared those projects which had been sent to the Centre for clearance. I would like to know from the hon. Minister whether there is any proposal before the Central Government with regard to private sector units in Tamil Nadu, for clearance and if so, whether those projects have been cleared and if not, when is the Government going to clear such projects in Tamil Nadu.

SHRI B. SHANKARANAND: The hon. Member has not asked about any particular project with reference to the statement of Tamil Nadu Electricity Minister.

MR. CHAIRMAN: Let him put a separate question.

SHRI NIRMAL CHATTERJEE: Mr. Chairman, first part of my question relates to his answer wherein he said that only in last June, details were submitted. I want to know what is the time boundary for its examination. Secondly, let me disabuse his mind that the question of Bakreshwar project only is in our mind. Are there any hydel projects in West Bengal to be cleared. It has already been noted—and the hon. Minister would be aware of it—in the economic Survey that thermal project should form the base and the fluctuations may be taken care of. Hydel projects should be treated as the base and thermal...

Am I confusing? I do not know. Thermal projects should take the base and hydel projects should take charge of the fluctuations. In view of this, does he feel the necessity of clearing all the hydel projects which are on the anvil and have come from the West Bengal Government.

SHRI B. SHANKARANAND: Sir, clearing of the projects does not depend only on their urgency and necessity. It depends on the fulfilment of the conditions in regard to any project on techno-economic grounds.

श्री अश्विनी कुमार : माननीय सभा पति जी इस प्रश्न के (ए) और (बी) भाग का उत्तर मंत्री महोदय ने एक साथ दिया है। इस प्रश्न के (ए) भाग में यह पूछा गया है:

"Whether in view of power crisis is the country the Central

Government propose to clear all pending power projects.

इस संबंध में मुझे इतना ही निवेदन करना है कि 36 हजार मैगावाट की जो बात कही गई है उसकी डिटेल्स नहीं दी गई है। इस 36 हजार मैगावाट में कौन-कौन से प्रोजेक्ट्स आती हैं, इसकी डिटेल्स वास्तव में आनी चाहिए थी। यह डिटेल्स नहीं दी गई है। इस लिए मेरा नम्र निवेदन है कि इसका क्लैरिफिकेशन होना चाहिए। मैं चाहूंगा कि इसकी डिटेल्स बाद में हाउस में रख दी जाये।

मेरा प्रश्न यह है कि बिहार में कोयलाकारो हाइडल प्रोजेक्ट रांची जिले में है। मैं यह जानना चाहता हूँ कि यह प्रोजेक्ट 36 हजार मैगावाट में आती है या नहीं? अगर इस में यह प्रोजेक्ट आती है तो आज तक इसके लिए कितने धन का प्रावधान किया गया है और इस वर्ष उसके लिए कितना प्रावधान किया गया है? इसके साथ ही मेरा दूसरा प्रश्न यह है कि जब भी इस प्रकार का प्रश्न आता है तो मंत्री महोदय कहते हैं कि हमको जमीन नहीं मिल रही है और प्रदेश के मंत्री भी कहते हैं कि जमीन मिलने में बाधा है रही है। वास्तविक स्थिति यह है कि इस जमीन के विषयों में समाचार-पत्रों में इस प्रकार के समाचार छपे हैं कि जमीन मिलने में बाधा डालने में उस क्षेत्र में काम करने वाले ईसाई मिशनरियों का हाथ है। इसलिए मैं माननीय मंत्री महोदय से यह जानना चाहूंगा कि क्या उन्होंने समाचार-पत्रों में छपे इस तथ्य को जानने का प्रयास किया है और क्या यह बात सही है कि जमीन मिलने में वहां पर जो विदेशी मिशनरियाँ हैं वे बाधा डाल रहे हैं? क्या इस में इन विदेशी मिशनरियों का हाथ है जो आदिवासियों की समस्याओं को हल नहीं होने दे रही हैं? मैं यह स्पष्ट रूप से जानना चाहूंगा कि क्या इन विदेशी मिशनरियों का इसके पीछे पोलिटिकल मोटिव है? क्या सेन्ट्रल गवर्नमेंट ने इस चीज को देखा है या नहीं? यदि यह बात सत्य है तो इसको दूर करने के लिए केंद्रीय सरकार क्या कर रही है? ये स्पष्ट मेरे दो प्रश्न हैं।

SHRI B. SHANKARANAND: Sir, the hon. Member has particularly asked about the project, Koel Karo. which is largely going to benefit Bihar. It has a problem of land acquisition. To a large extent, it is affecting the tribal people. It has also relevance with the ecological balance and environmental conditions. These things are being looked into by the State Government and the Centre is providing all sorts of assistance, consultation and so on, whatever is required by the State Government at the moment.

(Interruptions)

SHRI ASHWANI KUMAR: What is the Budget provision, I have asked.

MR. CHAIRMAN: I will put the question to him. He wants to know the state of this Koel Keto project. What is the position at which it stands at the present moment.

SHRI B. SHANKARANAND: I need notice.

श्री जगदम्बी प्रसाद यादव : श्रीमन् मंत्री महोदय ने 36 मैगावाट विजली पैदा करने की बात कही है। आप जानते हैं कि हमारे देश में अभी जो विजली का संकट है उसको दूर करने के लिए बिहार में कोयला भी है और पानी भी है और हाइडल के लिए भी पानी है। पहली बात तो मैं यह जानना चाहता हूँ कि इस 36 हजार मैगावाट में बिहार की कौन-कौनसी प्रोजेक्ट्स हैं? मैं यह स्पष्ट रूप से जानना चाहता हूँ कि कौन-कौन सी योजनाओं में आप हाइडल से, कोयला बेस से विजली उत्पन्न करना चाहते हैं? दूसरी बात में यह कहना चाहता हूँ कि कहलगांव के बारे में बहुत दिनों से बात चल रही है। इसकी वर्तमान में क्या स्थिति है? सुनने में यह भी आया है कि बरौनी में कन्द्रीय सरकार एक और थर्मल पावर स्टेशन बनाना चाहती है और इस प्रकार से एक अन्य स्थान पर भी स्थापित करना चाहती है, इन दोनों

की क्या स्थिति है, यह मैं जानना चाह हूँ। आपको नजर में मैं एक बात यह भी डालना चाहता हूँ कि धनवाद और जरिया जैसे स्थानों में कोयले की बहुत इस्ट है। जो कि बेकार जा रही है। अगर हम ग्रिड पावर हाउस तैयार करें तो मैं समझता हूँ कि इसके आधार पर हम बहुत ज्यादा बिजली का उत्पादन कर सकते हैं।

SHRI B. SHANKARANAND: It is true that Bihar has land, coal, water, leaders and all that, Bihar is rich potentially in generating power, but that alone will not solve the problem. For any project to be cleared there are certain essential elements and requirements to be fulfilled. Apart from that the hon. Member is interest in knowing as to the details of project of an aggregate capacity of over 36,400 MW that is going to be added with reference to the State of Bihar. As I said, about 160 generation projects with the capacity of 36,400 MW, which have been techno-economically viable and leared by the Central Electricity Authority and approved by the Planning Commission are already in various stages of implementation, but I am not in a position to give State-wise information.

MR. CHAIRMAN: You can put a separate question.

श्री सुरज प्रसाद : सभापति महोदय मैं मंत्री महोदय से जानना चाहता हूँ कि क्या यह बात सही है कि सातवीं पंचवर्षीय योजना में बहुत से हाइडल प्रोजेक्ट्स शामिल होने वाले थे, जिनको सातवीं योजना में शामिल नहीं किया गया है? क्या इसके चलते थर्मल पावर के द्वारा जो विजली पैदा होती है और हाइडल के द्वारा जो विजली पैदा होगी क्या इसके बीच में डिसपैरिटी नहीं बढ़ जाएगी?

दूसरी बात मैं सरकार से यह जानना चाहता हूँ कि क्या यह बात सही है कि कहलगांव प्लान्ट के लिए लैंड एक्वीजिशन

का जो प्रोसेस था वह वास्तव में गड़बड़ी का प्रोसेस है। तो मैं सरकार से जानना चाहता हूँ कि क्या सरकार इसके लिए कोई ऐसे कदम उठाएगी जिस से कहलगांव लैंड एक्वीजिशन का जो प्रोसेस है उसमें स्पॉड आ सके उसको सही रूप से और शीघ्रता से किया जा सके ताकि इस प्रोजेक्ट को जल्दी से पूरा किया जा सके ?

SHRI B. SHANKARANAND: Sir, it is true that the capacity increase of thermal generation is more than that of hydel power. The percentage has come down ably to the extent of 35 per cent. The hon. Member is, however, asking about Koel Karo Project in parti I win not be able to give any details. He may ask a separate question. (*Interruptions*).

MR. CHAIRMAN: He says, he says, he wants notice, he wants a separate question. Derecognition of Degrees of Coimbatore

**Medical College and JIPMER,
Pondicherry**

*105. SHRI M. KADHARSHA : SHRI V. GOPALSAMY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that degrees of the Coimbatore Medical College and JIPMER, Pondicherry, have been derecognised by the Medical Council of India;

(b) if so, what are the reasons therefor,

(c) whether Government pro-oose to ask the Medical Council of India to review the order of dere-

ition in view of the agitation by the students; and

(d) what are the names of other medic¹ institutions which have not been recognised by the Medical Council of India

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): (a) No, Sir. (b) and (c) Do not arise.

••The question was actually noVori onn the floor- of the House

(d) The following Colleges have not yet been approved by the Medical Council of India:

1. M.S. Ramaiah Medical College, Bangalore.
2. Kempegowda Institute of Medical Sciences, Bangalore.
3. Dr. B.R. Ambedkar Medical College Vijayawada, A.P.
4. Siddhartha Medical Col-ege, Vijayawada, A.P.
5. Medical College, Trichur,

kerala

SHRI M. KADHARSHA: Sir, the question which I gave has not come in the original form and it has been mutilated. I seek your protection. That should not happen and we should not be deprived of our right to....

MR. CHAIRMAN: Whatever you want to ask, you can ask now.

SHRI M. KADHARSHA: The very content of the question is being changed. I would like to know from the Hon. Minister whether the Medical Council of India had recommended for life derecognition. Is it a fact that the Medical Council of India inspected the JIPMER institute of Pondicherry and found that many posts of the teaching staff were lying vacant? More than 47 posts of the total strength of 121, were lying vacant. What was the Government doing all these years? This is a glaring example of the inability and incompetence of the Government to fill up the vacancies. He- T would like to know from the Minister whether this is the reason for recommending derecognition by the Medical Council of India. There are other medical institutions also, namely the Maulana.

MR. CHAIRMAN: You will have a second supplementary. So, wait for the answer.

SHRI YOGENDRA MAKWANA: Sir, so far the Ministrv has not received any recommendation from the Medical Council of India.